



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-04/2013/5572/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Gautam Baruah
Special Judge, Assam,
Guwahati.

Dated Guwahati the 18th September, 2019.

Sub: **Casual leave.**

Ref:- Your letter No. Spl/1456/2019/ 16.09.2019

Sir,

With reference to the above, I am directed to inform you that, your prayer for 4 (four) days casual leave on 23.09.2019, 24.09.2019, 25.09.2019 and 26.09.2019, has been granted/rejected. The District & Sessions Judge, Kamrup (M), Guwahati, will remain in charge of your Court and office.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-04/2013/5573-1A, dated 18.9.19
Copy to:

1. The District & Sessions Judge, Kamrup (M), Guwahati.
2. The Systems Analyst, Gauhati High Court

JT. REGISTRAR (VIGILANCE)

sd/-